

25

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 276/2017 with C.P. No. 65/241-242/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Kusum B Kumar & Ors.  
V/s.  
Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R. S. Sanjanwala	Sr. Adv.	Petitioner	Ankit
2.	Ankit Shah	Adv.	Petitioner	Ankit
3.	MR. NAVIN PAHWA	Sr. Adv.	RESPONDENT	Navin
	MS. NATASHA SUTARIA	Adv.		

**ORDER**

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

At request of learned Counsel for petitioner.

List the matter on 21.11.2017.

Interim relief shall continue till next date of hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.